

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 259 of 2013**

**Dated : 22<sup>nd</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Punjab State Transmission Corporation Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s): Mr. Sakesh Kumar for R.1

**ORDER**

We have heard the learned counsel for the parties. The learned counsel for the Appellant is directed to file his Written Submissions on or before 28.07.2014 after serving copy on the other side. Thereafter, the learned counsel for the Respondent is directed to file his Written Submissions on or before 01.08.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **01.08.2014.**

**(Rakesh Nath)**  
**Technical Member**  
*Ts/kt*

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**